

**Name of the Corporate Debtor: TOPSGRUP SERVICES AND SOLUTIONS LIMITED; Date of Commencement of Liquidation: 21st September, 2022;
List of Stakeholders as on: 7th December, 2022**

List of Operational Creditors (other than Workmen, Employees and Government Dues)

S. No.	Name of Creditor	Details of Claims Received		Details of claim admitted						Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim rejected	Amount of Claim Under-Verification	Remarks, if any
		Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted under Liquidation	Nature of Claim (Secured/ Unsecured/ Contingent)	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (yes/No)	Amount covered by Guarantee	% in total amount of claims admitted					
1	Bekay Legal Proprietor Adv B K Ashok	09-03-2021	39,20,000	32,00,000	Unsecured	-	No	-	1.47	-	-	7,20,000	-	-
2	Samanvaya consulting	02-11-2022	22,93,600	22,93,600	Unsecured	-	No	-	1.05	-	-	-	-	-
3	Rajesh kedia	10-03-2021	6,40,000	6,40,000	Unsecured	-	No	-	0.29	-	-	-	-	-
4	Dhanapathi bhasker	11-10-2022	10,61,258	10,61,258	Unsecured	-	No	-	0.49	-	-	-	-	-
5	Hareram Mishra	09-10-2022	19,27,484	19,27,484	Unsecured	-	No	-	0.88	-	-	-	-	-
6	Martinho Ferrao & Associates	08-03-2021	4,89,105	2,14,210	Unsecured	-	No	-	0.10	-	-	2,74,895	-	-
7	Sandeep Chaurashi	09-03-2021	40,74,139	1	Contingent	-	No	-	0.00	40,74,139	-	40,74,138	-	-
8	Abhijeet Sharma	10-03-2021	10,24,138	10,24,138	Unsecured	-	No	-	0.47	-	-	-0	-	-
9	Niranjn Singh	19-10-2022	20,85,200	20,85,200	Unsecured	-	No	-	0.96	-	-	-	-	-
10	Tarun Roy	02-11-2022	12,45,644	12,45,644	Unsecured	-	No	-	0.57	-	-	-	-	-
11	Sai Shriisha Hospitality Services	29-10-2022	11,15,562	11,15,562	Unsecured	-	No	-	0.51	-	-	-	-	-
12	NTS Softpro Solutions LLP	10-03-2021	19,47,000	-	Unsecured	-	No	-	-	-	-	19,47,000	-	-
13	Sunil Gupta	07-10-2022	14,20,000	14,20,000	Unsecured	-	No	-	0.65	-	-	-	-	-
14	Lt.col Dr Tajammul Hoda	11-03-2022	4,60,784	4,60,784	Unsecured	-	No	-	0.21	-	-	-	-	-
15	Air Cargo Express	12-03-2022	3,42,922	3,42,922	Unsecured	-	No	-	0.16	-	-	-	-	-
16	Rajat Khurana	20-10-2022	1,02,43,533	80,18,427	Unsecured	-	No	-	3.68	-	-	22,25,106	-	-
17	Ramesh Iyer	02-11-2022	2,58,12,716	2,58,12,716	Unsecured	-	No	-	11.84	-	-	-	-	-
18	Atos GLOBAL IT Solution & Services PVT LTD	17-10-2022	14,41,800	14,41,800	Unsecured	-	No	-	0.66	-	-	-	-	-
19	Kunal Kaushal	13-10-2022	32,23,176	20,99,021	Unsecured	-	No	-	0.96	-	-	11,24,155	-	-
20	Rajiv Shukla Advocate	14-04-2021	14,13,130	14,13,130	Unsecured	-	No	-	0.65	-	-	-	-	-
21	Madhukar Sankhe	01-11-2022	23,16,439	23,16,439	Unsecured	-	No	-	1.06	-	-	-	-	-
22	Calibre Consultants Pvt Ltd (The Concept)	13-10-2022	7,55,801	7,55,801	Unsecured	-	No	-	0.35	-	-	-	-	-
23	P M Thakkar Associates	22-04-2021	4,75,895	4,75,895	Unsecured	-	No	-	0.22	-	-	-	-	-
24	SNS Force	22-04-2021	25,77,710	25,77,710	Unsecured	-	No	-	1.18	-	-	-	-	-
25	Rahul Nanda	22-04-2021	54,75,12,395	-	Unsecured	-	No	-	-	-	-	54,75,12,395	-	-
26	Rajiv Chakraborty	30-04-2021	3,85,656	3,85,656	Unsecured	-	No	-	0.18	-	-	-	-	-
27	GIRDHARI MOHANDAS MANGTANI	28-10-2022	19,31,975	11,25,910	Unsecured	-	No	-	0.52	-	-	8,06,065	-	-
28	GIRDHARI MOHANDAS MANGTANI HUF	28-10-2022	16,65,893	14,11,774	Unsecured	-	No	-	0.65	-	-	2,54,119	-	-
29	Bharti Airtel Limited	24-05-2021	2,37,74,237	1	Contingent	-	No	-	0.00	2,37,74,237	-	2,37,74,236	-	-
30	Krutiks Avenue	20-05-2021	7,92,672	7,92,672	Unsecured	-	No	-	0.36	-	-	-	-	-
31	Express Industry Council of India (EICI)	18-10-2022	57,38,938	57,38,938	Unsecured	-	No	-	2.63	-	-	-	-	-
32	Sai Krupa Manpower Services	26-05-2021	5,69,662	5,69,662	Unsecured	-	No	-	0.26	-	-	-	-	-
33	TJ Print Solutions	01-11-2022	6,76,615	4,94,940	Unsecured	-	No	-	0.23	-	-	1,81,675	-	-
34	Leaseplan India Pvt. Ltd.	21-10-2022	2,48,71,378	2,48,71,378	Unsecured	-	No	-	11.41	-	-	-	-	-
35	Hansol Logistics India Pvt Ltd	21-10-2022	96,26,672	96,26,672	Unsecured	-	No	-	4.42	-	-	-	-	-
36	IVL Dhun Seri petrochem Industries Pvt Ltd	19-10-2022	18,55,139	18,55,139	Unsecured	-	No	-	0.85	-	-	-	-	-
37	Shashi Bhushan Tiwari	05-08-2021	4,90,000	4,90,000	Unsecured	-	No	-	0.22	-	-	-	-	-
38	Biswajit Mukherjee	02-11-2022	3,91,200	3,91,200	Unsecured	-	No	-	0.18	-	-	-	-	-
39	Prasanna Ganapati Nayak	08-03-2021	7,20,868	3,88,200	Unsecured	-	No	-	0.18	-	-	3,32,668	-	-
40	O-Sparec Technologies Private Limited	21-10-2022	1,78,640	1,16,000	Unsecured	-	No	-	0.05	-	-	62,640	-	-
41	VASANT TRAVELS	24-10-2022	8,61,205	-	Unsecured	-	No	-	-	-	-	8,61,205	-	-
42	Adani Electricity Mumbai Ltd	04-01-2022	12,57,776	12,57,776	Unsecured	-	No	-	0.58	-	-	-	-	-
43	Bihar Rural Livelihoods Promotion Society	27-10-2021	10,45,02,256	9,50,69,552	Unsecured	-	No	-	43.63	-	-	94,32,704	-	-
44	Vikas Agarwal	09-02-2021	1,75,07,966	1,13,94,792	Unsecured	-	No	-	5.23	-	-	61,13,174	-	-

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-	Total	-	81,76,18,179	21,79,22,004	-	-	-	-	100.00	2,78,48,376	-	59,96,96,175	-	-

Notes

- 1 The amount of claim is provisionally admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.
- 2 The claimants who had submitted claims during CIR process but did not submit during Liquidation process - In accordance with the Regulation 12(2)(c) of Liquidation Regulations, 2016 such claims have been considered on the basis of those claim form and supported documents submitted by them during CIR process.
- 3 Disputed Claims have been considered as contingent liability.
- 4 In accordance with the Regulation 31(3) of Liquidation Regulations, 2016, the Liquidator may apply to the Adjudicating Authority to modify an entry in the list of stakeholders filed with the Adjudicating Authority, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority. Accordingly, an application shall be filed with the AA in this regard and therefore, this amended list shall be subject to the appropriate directions of the AA in this regard. Subsequently, on receipt of appropriate direction vide its order, the Liquidator shall re-constitute the Stakeholder's Consultation Committee.

Anshul Gupta - Liquidator
Topsgrup Services and Solutions Limited (Under Liquidation)